<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on** 23rd April 2025 in Court Room No.54 at 4.45 p.m. :

The Division Bench comprising of the **Hon'ble Shri Justice G.S. Kulkarni and Hon'ble Shri Justice Firdosh P. Pooniwalla** will take up the following matters as per the Board already published on 18.04.2025 :

1. WP/3650/1988 (O.S.)

IA (ST)/1276/2025 in RPW (ST)/1274/2025 in WP/7354/2005 (A.S.)

Dated this 22nd day of April, 2025.

By Order,

sd/-

sd/-

(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay.

(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.